STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF FEBRUARY-2022

	ANNEXURE-A											
				INSTIT THE I	TUTION FOR MONTH OF BRUARY	DISPOS	AL FOR		NTH OF			
SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANC E	FRESH INSTITU TION	INSTITUITIO N THROUGH TRANSFER	DISPOSAL	TRANSF ERRED OUT	MADE OVER	DATA CLEARAN CE	PENDENCY AS ON 28.02.2022	Average No. of days taken to decide the case	
1	H	igh Court of Karnataka	287	77	0	18	0	0	4	342	2 months 16days	
		DIST	RICT JUD	ICIARY								
		LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	505	27	1	17	0	0	0	516	3 Years 3Months 9days	
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	445	34	1	13	0	0	0	467	1 Year 7 Months 25 days	
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	261	29	2	16	0	0	0	276	1 Year 4 Months 7 days	
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	394	37	1	30	0	0	0	402	1 Year 16 days	
1	BENGALURU CITY	LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	357	28	1	30	0	0	0	356	1 year 11 Months 13 days	
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	373	31	2	32	0	0	0	374	1 year 10 Months 3 days	
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	405	45	2	31	0	0	0	421	1 year 10 Months 26 days	
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	536	40	1	26	0	0	0	551	3 Months 15 days	
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	-	-	-	-	-	-	-	-	

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2	BAGALKOT	Prl.District & Sessions Court Bagalkot	64	3	0	8	0	0	0	59	7 MONTHS 5DAYS
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	55	6	0	1	0	0	0	60	6 MONTHS 24days
		Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
4	BALLARI	IV Addl. District & Sessions Judge, (Commercial Court), Ballari	332	18	0	18	0	0	0	332	1Year 4 Months 13 days
_	DENGALUDU DUDAI	I Addl. District and Sessions Judge, Bengaluru Rural.	0	0	0	0	0	0	0	Section Color Co	-
5	BENGALURU RURAL	X Addl. District & Sessions Judge, Bengaluru Rural	658	44	0	79	0	0	0		10 months 5 days
6	BIDAR	Prl.District & Sessions Court, Bidar	603	10	0	26	0	0	0	587	
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	124	0	0	4	0	0	0	120	
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	430	9	0	5	0	0	0	434	7MONTHS
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	74	13	0	0	0	0	0	87	-
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	7	1	0	1	0	0	0	7	
11	DAIZOHINA IZANINADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	562	24	0	20	0	0	0	566	11 Months 24 days
11	DAKSHINA KANNADA	IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	867	31	0	30	0	0	0	868	10 months 26 days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	396	81	0	28	0	0	0	449	9 Months
13	DHARWAD	Prl. District & Sessions Court,Commercial Court	264	10	0	9	0	0	0	265	2 months

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		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	149	42	1	9	0	0	0	183	
14	GADAG	Addl. District & Sessions Court, Gadag	222	43	0	2	0	0	0	263	1 month
15	HASSAN	Prl.District & Sessions Judge, Hassan	977	8	0	3	0	0	0	982	
16	HAVERI	Prl.District and Sessions Court Haveri	126	2	1	1	2	0	0	126	6 months
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	37	1	0	1	0	0	0	37	1year
18	KODAGU	I Addl. District & Sessions Judge	138	6	0	1	1	0	0	142	2 years
19	KOLAR	Prl.District & Sessions Judge, Kolar	36	8	0	1	0	0	0	43	
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	23	0	0	0	0	0	0	23	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	94	5	0	10	0	0	0	89	
		Prl.District & Sessions Court, Mysuru	133	47	0	1	0	0	0	179	
22	MYSURU	II Addl. District & Sessions Court, Mysuru	390	52	0	4	0	0	0	438	8 Months
23	RAICHUR	Prl.District & Sessions Court, Raichur	24	1	0	1	0	0	0	24	
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	4	0	0	0	0	0	0	4	-

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		Prl.District & Sessions Court, Shivamogga.	40	9	0	1	0	3	0	45	2 years
25	SHIVAMOGGA	II Addl.District & Sessions Court, Shivamogga.	36	3	0	0	0	0	0	39	-
23	JOHN VILWIOGGI	III Addl.District & Sessions Court, Shivamogga.	45	0	0	0	0	0	0	45	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	28	0	0	1	0	0	0	27	1 year
		I Addl.District & Sessions Court, Tumakuru	24	1	0	3	0	0	0	22	3 months
26	TUMAKURU	II Addl.District & Sessions Court, Tumakuru	22	1	0	0	0	0	0	23	-
		VI Addl.District & Sessions Court, Tumakuru	30	0	0	2	0	0	0	28	1 year 5 months
27	UDUPI	Prl.District & Sessions Court	134	24	0	23	0	0	0	135	
28	UTTARA KANNADA	Prl. District Court. Karwar	26	0	1	0	0	0	0	27	-
		I Addl. Dist. & Sessions Judge, Vijayapur	12	0	0	0	0	0	0	12	-
29	VIJAYAPURA	II Addl. Dist. & Sessions Judge, Vijayapur	12	0	0	0	0	0	0	12	-
29	VIOATAI OKA	III Addl. Dist. & Sessions Judge, Vijayapur	15	1	0	0	0	0	0	16	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	14	0	0	0	0	0	0	14	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	0	0	0	0	0	0	6	-
	Total		10509	775	14	488	3	3	О	10804	1 year 3 months 16 days

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